NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/7/2017

NAME OF THE PETITIONER(S)

: C.J GEORGE + 3

NAME OF THE RESPONDENT(S)

: SYNTHITE INDUSTRIES LTD & 13 others

UNDER SECTION

: 241/242 OF COMPANIES ACT 2013

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

THRITAMBAK KANNAN Counted for Petitionis;

Prijadorskini N For 1.71-Polusher

ORDER

Counsel for both the parties present, sought an adjournment for making the final submissions. At request, time is enlarged. Put up on **06.03.2018 at 10.30 A.M.**

> (CH.MOHD SHARIEF TARIQ) MEMBER (JUDICIAL)